

## Declaration of Assets Liabilities

50(E)

I, Avin/ASH: KumarSon of/H/o - SURESH PRASAD aged 35. years, belonging to Bihar-begislative assembly service and presently working as (immovable, movable, bank balance, etc.) of myself spouse and dependents\*:

Details of movable assets (Assets in joint name including the extent of joint ownership will also have to be

SI. No.	Description	n Self			With the			
140.		Sen	Nan	ouse ne(s)	Dep. Nam		Dep2 Vame	Dep.
(i)	Cash		KUMP.	RÎ RÎYA	SURE	SH ISO	SHRI	Nam AALA RAS
(ii)	Deposits in Bank	9,500	45,0	0	9,000	69	000	ARNAV
(iii)	Financial Institutions And Non-Banking Financial Companies. Bond Debentures and	25,000		DOBHI	לועק	21, P.11 KUR DOBH	500 V-BB MAWA	NIL
(iv) (	Companies Other financial	NIL			•	-		-
	nstitutions, NSS, Postal Savings, IC Policies, etc.	Nil	-	* .	-	-		
) Jey	fotor Vehicles Details of make c.)  wellery (give	NiL	MOTOR CYSCLE BRO2-B: 8049	S- BR	TOR SCLG PORR-	_		
and	d value)	GOLD-7GM	8 GM	N	iz	106 P - GIN		
1 00 V	er assets, such alues of ms/interests	Niz		_				

Note:- Value of Bonds/shares/debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed

[Note:-Properties of joint ownership indicating the extent of joint ownership will [Note: 25]

... 02.25

<sup>\*</sup> Dependents here means as person substantially dependent on the income f the

1	Sl. Description	Self	Spouse Name(s)	Dep1 Name	Dep2 Name	Dep
(i	Location(s) Survey number(s) Extent (Total measurement) Current market value	NiL	4 GKAD iN-Dives PRAITHIAND DOBHI	, –	-	Name -
(ii	Land - Location(s) - Survey number(s - Extent (Total measurement) - Current market value	) Niz				~
(iii)	(Commercial and Residential) - Location(s) - Survey/door Number(s) - Extent (Total measurement)	שועם			-	
(iv)	- Current market value Houses Apartments, etc Location(s) - Survey/Door number(s) - Extent (Total measurement) - Current market value Others (such as	NiL				
	interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and Government dues:-

Sl. No.	Description (i) Leaves	Name & Address of Bank / Financial(s)/Department(s)	Amount outstanding
(a)	(i) Loans from Banks	NIL-	
	(ii) Loans from Financial Institutions	Nic	
	(iii) Government Dues :- (a) Dues to departments dealing with Government accommodation.	Nic	
,	(b) Dues to departments dealing with supply of water.	NIL	
	c) Dues to departments	NiL	

NINASHKUMAN

	(d) Dues to departments dealing with telephones.	NIL	
	(e) Dues to departments dealing with Government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	wit-	1
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed give also Permanent Account Number (PAN)].	11WDPK-9625P	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed].	Nil	
	(iii) Sales Tax [Only in case of property business].	NiL	
	(iv) Property Tax	NIL	

## C. Personal Details

GPF/CPF/PRAN No. :- 110145365444

Gender :- M (M/F)

Date of Birth :- 11101990 (DD/MM/YYY)

Class/Group :- C (A/B/C)

Cadre :- BiHAR-LEGISLATIVE-WORK-SERVICE

Home District :- GAYA

I, hereby declare that the above details are true to the best of my knowledge and belief.

Place :- PATNA Date :- 11/03/2025 Signature Aximasn- Yuman Name of Employee: - Avinash- Kumar Designation: - Office- ATTENANT Department: -BIHAR-VIDHAN-SABHA

Awinasn. Kumpr 11-02-25